

रेल मंत्री (श्री हनुमंतैया) : (क) जी, हा ।  
महानिदेशक (सनकंता), रेलवे बोर्ड को एक  
शिकायत प्राप्त हुई थी ।

(ख) शिकायत में विजयवाड़ा के मण्डल  
वाणिज्य अधीक्षक के काम में किमी तरह के  
भ्रष्ट तरीके अपनाये जाने का कोई आरंभ नहीं  
है । शिकायत के सम्बन्ध में जो कार्यवाही की  
जायेगी उसकी सूचना मन्ना-पटल पर रख दी  
जायेगी ।

Underbridge at Level crossing on Trunk  
Road No 5 in Andhra Pradesh

6698 SHRI K SURYANARAYANA  
Will the Minister of RAILWAYS be pleased  
to state

(a) whether Government or the Divisional  
Engineer, Eluru (Double Railway Line) South  
Central Railway have received any repre-  
sentation from the West Golavari Cooperative  
Sugar Limited, Bhimadote, Andhra Pradesh  
proposing construction of a Railway under-  
bridge at M319-320 (Madras to Howrah)  
Railway line level crossing, Trunk Road  
No 5, and

(b) if so, the action taken by the Railway  
authorities thereon ?

THE MINISTER OF RAILWAYS (SHRI  
HANUMANTHAIYA) (a) Yes

(b) Suitable reply was sent by the South  
Central Railway Administration to the party  
indicating that the proposal for replacement  
of the level crossing by an overbridge (as  
underbridge is not feasible at site) is required  
to be sponsored by the State Government  
who are also required to bear their share of  
the cost as per extant rules. No such proposal  
has been received from the State Government  
so far.

Opposition to present system of voting

6699. SHRI MALLIKARJUN Will the  
Minister of LAW AND JUSTICE be pleased  
to state :

(a) whether some political parties in the  
country have voiced protest against the pre-

sent system of voting and demanded a change  
and adoption of the system of proportional  
representation, and

(b) if so, Government's reaction thereto ?

THE MINISTER OF STATE IN THE  
MINISTRY OF LAW AND JUSTICE (SHRI  
NITIRAJ SINGH CHAUDHARY) : (a) No  
communication in this behalf has been received  
from any political party in this Ministry

(b) Does not arise.

Memorandum given by Flood Affected  
People of Bihar

6700 SHRI M M HASHIM Will the  
Minister of IRRIGATION AND POWER  
be pleased to state

(a) whether a memorandum on the diffi-  
culties of the flood affected people of 600  
villages in Champaran, Darbhanga and  
Monghyr Districts of Bihar has been handed  
over to the Prime Minister by a deputation  
of the villagers,

(b) if so, the main demands made in the  
memorandum, and

(c) the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE  
MINISTRY OF IRRIGATION AND POWER  
(SHRI B N KUREFI) (a) No Memoran-  
dum has been received by the Prime Minister  
from the residents of flood affected villages in  
Champaran, Darbhanga and Monghyr Dis-  
tricts of Bihar

(b) and (c) Do not arise

Compensation to persons rendered  
Homeless due to Construction of Beas  
Dam (Pong Dam)

6701 SHRI MULKI RAJ SAINI Will  
the Minister of IRRIGATION AND POWER  
be pleased to state

(a) whether compensation or some other  
assistance is being given to persons who have  
been rendered homeless and jobless due to the  
construction of Beas Dam (Pong Dam) ;